NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P (IB) No. 570/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 31st January 2018, 10.30 A.M.

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Name of the Company IAG		IAG Glass Co. Ltd.			
Under Section 10 IBC					
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SI.	SI. Name & Designation of Authoriz No. Representative (IN CAPITAL LETTERS)		Appearing on behalf of Signature with date		Signature with
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ORDER

- Ld. Counsel for the financial creditors and the corporate debtor is present.
- Ld. Counsel appearing on behalf of Punjab National Bank (PNB) submits that she has filed the reply on 29/01/2018, not brought on record. Office is directed to brought on record

the reply filed by the PNB and remaining financial creditors pressed for time for filing reply. Prayer is granted. Reply, if any, may be filed within 7 days.

List it on 16/02/2018.

Sd

(Jinan K.R.) Member (J)